

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

APPLICATION FOR ADJOURNMENT

To,

**The Deputy Registrar (Judicial)
National Green Tribunal
New Delhi**

Sir/Madam,

Kindly postpone the hearing of the case/s particulars whereof are given below:

- 1 Case No. :
- 2 Is it admission or after notice Misc.,
or final hearing matter :
- 3 Name of the Applicant/Appellant :
- 4 Name of the Respondent :
- 5 Appellant / Applicant / Respondent
number on whose behalf prayer of
adjournment is made :
- 6 Name of the advocates for both the
parties in proper sequence with
their signature in token of consent
for adjournment :
- 7 Name of the Court with date which
dealt with the matter on the last
hearing :
- 8 Next date of hearing :
- 9 Reason for Adjournment :
- 10 Period of Adjournment :
- 11 No. of adjournments already taken :
- 12 Is there any interim stay in the
matter :

I understand that this application is no guarantee for adjournment.
Acceptance of the application is subject to satisfaction of the Tribunal.

**Signature of the Applicant
Advocate with address**